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Shrl M. M. Shah: Yes, because it has been loaded with a heavy excise duty, which will not make it profitable for a machine-biri-making manufacturer to produce it.

Pandit D. N. Tiwary: May I know whether the off take of biris in Nepa! and Pakistan has gone down considerably?

Shri M. M. Shah t It is true. As a matter of fact, in 1955-56, the export to Nepal is nil, and the export to Pakistan is worth Rs. 12,209.

## Spinning Mill in North Bihar

- \*8. Shri Bibhuti Mishra: Will the Minister of Commerce and and Industry be leased to state:
- (a) whether it is a fact that the Bihar Government have sent a scheme to the Central Government for approval and assistance to open a spinning mill in North Bihar; and
- (b) if so, the decision taken there-

The Miniater of Heavy Industries (Shri M, M. Shah) 1 (a) Not so far. I may add that a proposal for a co-operative spinning mill from the Bihar Government is expected within a month, when it will be considered.

(b) Does not arise.

भी विभूति विभ : मैं यह जानना चाहता हूं कि नायें (उत्तर) बिहार जो कि एक एग्रीकलचरिस्ट (खेतिहर) इलाका है वहां स्पिनिन (कताई) मिल खोलने के लिये केन्द्रीय सरकार क्या सहायता करना चाहती है ?

भी म॰ म॰ शाह : सब सहायता करेगी।

श्री विमृति यिथ : घभी प्रापने बतलाया कि वहां पर कोन्नापरेटिव स्पिनिय मिल खुलेगी तो मैं जान सकता हूं कि उसमें केन्द्रीय सरकार का क्या प्रनुदान रहेगा, प्रान्तीय सरकार का क्या रहेगा भीर जनता का क्या रहेगा भीर जनता का क्या रहेगा ?

भी म० म० जाह: झभी तक दर-स्थास्त ही नहीं झाई है, जब दरस्थास्त झायेगी तो हैंडनूम बोर्ड का जो नियम हैं उनके झनुसार मदद की जायगी। Shrl Bensal: Is this request on the part of the Bihar Government a part of the scheme of the Government of India to put up three or four spinning mills in various Sates, which produce raw cotton?

Shri M. M. Shah: No, Sir. This is entirely a private request from that Government to act up a co-operative spinning mill.

Shrl Bogswat: May I know whether the Government are going to allow fresh spinning mills in certain parts of the country, especially in Maharashtra and other parts.

Shri M. M. Shah: Under the new textile policy, Government are considering the setting up of three spinning units, one in Southern Maharashtra, one in Punjab and one in Travancore-Cochin State.

Pandit D. N. Tlwary: What has become of the proposal that there will be no spinning mill established hereafter and that Ambar Charka will be introduced?

The Minister of Commerce and Industrry and Iron and Seed (Shri T. T. Krishnamachavi): Government have decided some time back to put a ceiling on the total amount of spindlage that will be allowed to be installed. In that connection, such flexibility as is available by means of cancellation of existing licences has been taken into account, and also the additional quantum of spindles that will be available will be distributed in a manner which will be most equitable and will subserve the cause of co-operative spinning units.

## Mobile Cinema Vans

\*10. Shrl Ram Krishan: will the Minister of Planning be pleased to state the number of Mobile Cinema Vans supplied so far to the community project areas in Pepsu?

The Deputy Minister of Planning (Shrl S. N. Mishra): Six.

## Scheme for Hire-Purchase of Machinery

\*II. Sbri Jhulan Sinha: Will the Minister of Commerce and Industry be pleased to state the names of the small scale industries which have so far benefited by the Scheme of Hire purchase of Machinery sanctioned by the National Small Industries Corporation?

The Minister of Heavy Industries (Shri M. M. Shah): A statement is laid on the Table of the House, [See Appendix I, annexure No. 2].

Shri Jhulan Sinha: May I know whether there is any clog in the modus operands of the scheme. because of which only 15 units have been able to avail themselves of the system so far?